

THE HIGH COURT OF MEGHALAYA : SHILLONG

NOTIFICATION

Dated, Shillong 29th October, 2026

No. HCM II/400/2013/Estt/215: In terms of the resolution adopted in the Full Court Meeting held on 08.10.2026 and in continuation of Notification No. HCM.II/400/2013-Estt/143, dated 24.10.2019, the High Court of Meghalaya is pleased to allocate incentive marks/points for the following category of work undertaken by the Judicial Officer during the assessment year:-

Sl. No.	Incentives for the work done in the category	Additional marks to be awarded by the Reporting Authority to the assessed Judicial Officer
1	Legal Service Activities performed by Judicial Officers other than those posted in the Meghalaya State Legal Services Authority (MSLSA) or as Full time Secretary, District Legal Services Authority (DLSA).	5-10 marks
2	Administrative Work/ Role	5-10 marks (Based on the load of administrative work)
3	Mediation referral & successful outcome	½ mark for each referral and 2 marks for successful outcome.
5	Disposal of cases which are more than 10 years old	Contested-5 marks per disposal Uncontested-3 marks per disposal

By order etc.,



REGISTRAR GENERAL

Memo.No. HCM II/400/2013/Estt/215-A

Dated, Shillong, 29th October, 2026

Copy to:-

1. The Registrar and PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong, for kind information of the Chief Justice.
2. The P.S. to the Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong, for kind information of His Lordship.
3. The P.S. to the Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong, for kind information of His Lordship.
4. The P.S. to the Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong, for kind information of His Lordship.
5. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
6. The Director, Meghalaya State Judicial Academy, Shillong.
7. All the District & Sessions Judges, Meghalaya with a request to circulate the same to Judicial Officers under your judgship.
8. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
9. Office file.

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29/10/26


REGISTRAR GENERAL